

(14)

NATIONAL COMPANY LAW TRIBUNAL  
- SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-5-18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/8/IB/2018  
PETITION NUMBER : CP/39/ (IB)/2018  
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)  
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD  
UNDER SECTION : 7R ULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	GAUTHAM VENKATESH	Counsel for R3, R4 & R5	
2.	K. MOORTHY	Counsel for Applicant (R.P)	

**ORDER**

Counsel for the Applicant present. Counsel for R3, R4 & R5 present. No representation on behalf of R6 & R7. It has been submitted by the Counsel for the Applicant that R7 has already made compliance with the order under reference, and R6 has also promised to provide the relevant record. The Counsel appearing for R3, R4 & R5, prayed for time to file an Affidavit of compliance with the order dated, 12.03.2018. At request, time is enlarged. Put up on **05.06.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)